

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 2 of 2014 in
Appeal No.176 of 2011

Dated : 30th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corporation Ltd.Respondent(s)

Counsel for the Appellant(s) : Mr. Jayant Bhushan, Sr.Adv.
Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Ms. Shruti Iyer
Mr. Govind Manoharan for petition

Counsel for the Respondent (s): Mr. S. Vallinayagam

ORDER

Mr. Vallinayagam, Learned Counsel for the Respondent undertakes to file Vakalatnama on behalf of Respondent. He is directed to file the Reply on or before 12.06.2014 after serving copy on the other side.

Post the matter on **07.07.2014**

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson